

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. †1123
TO BE ANSWERED ON 05th DECEMBER 2025**

MEDICAL COLLEGE THROUGH PPP MODEL

**†1123. SHRI RAMPRIT MANDAL:
SHRI KAUSHALENDRA KUMAR:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has formulated any scheme for the establishment of medical colleges in the States through Public-Private Partnership (PPP) model;
- (b) if so, the details of the regions which have already started working on establishing medical colleges through the PPP model, State/UT-wise; and
- (c) the salient features of this PPP model of medical college establishment in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. The fund sharing mechanism between the Centre and State Governments is in the ratio of 90:10 for North Eastern and Special Category States, and 60:40 for others. Under the scheme, all the envisaged 157 Government medical colleges have already been approved, of which 137 are functional.

Also, as informed by Department of Economic Affairs (DEA), under Viability Gap Funding (VGF) Scheme, grant is provided for establishment of medical colleges under Public-Private Partnership (PPP) mode by upgrading existing district hospitals, subject to the conditions that (i) State Governments allow full access to hospital facilities for the attached medical college, and (ii) land is provided on concessional terms. The Scheme provides the following:

- i. Under Sub-scheme I, up to 30% of the project cost may be provided as Central VGF

support, with an equivalent matching contribution permissible from the Project Sponsoring Authority.

ii. Under Sub-scheme II (pilot/demonstration projects), up to 40% of the project cost and up to 25% of the Net Present Value (NPV) of Operations and Maintenance (O&M) cost for the first five years may be supported as operational grant, with matching contributions allowed from the concerned State/Authority.

DEA further informed that eleven (11) medical colleges have received in-principle approval under the Scheme. These projects are located in the States of Jharkhand (Giridih, Dhanbad, Jamtara and Khunti), Arunachal Pradesh (Namsai) and Uttar Pradesh (Baghpat, Mainpuri, Hathras, Kasganj, Mahoba and Hamirpur).
